

..

ITEM NO.53

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).33494-33495/2012

KRISHAN KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

RAJESH KUMAR SINGH & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/03/2013 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Abhishek Swarup,Adv.
M/S Manoj Swarup & Co.,Adv.

For Respondent(s) Mr. Mohd. Parvez Dabas,Adv.
Mr. Shakil Ahmed Syed,Adv.

UPON hearing counsel the Court made the following
O R D E R

All the respondents are granted four more weeks time as a last
chance for filing counter affidavit.
List the matter on 23.4.2013.

|
|s

|
|

|(SUNIL THOMAS)
|Registrar

|
|